

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 122(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY: Star Facilities Management Ltd.
Vs.
M/s. Pro Facilities Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Samabh Kalia		} Adv Petitioners	Jameidhi
2.	Ms. Jameidhi Gogia			
3.	Mr. Vivek Malik		} Adv R-1 & 8	Mh
4.	Mr. Mukul Thakur			

ORDER

Learned counsel for the petitioner requests for a week's time to file rejoinder to the reply filed by the respondent to the amended petition. Let the needful be done within a week with a copy in advance to the other side.

List for further consideration on 10.07.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

01.05.2017
Vineet